


**OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE**  
**BARAMULLA**

All the Advocates are requested that urgent matters to be filed before the court of Principal District & Sessions Judge Baramulla may be filed either on email Id. [pdjcourtbla@gmail.com](mailto:pdjcourtbla@gmail.com) or on whatsapp number of undersigned **9419030550** as per the Order No. 10 Dated: 22.04.2021, already communicated.

Advocates are sending their urgent matters on the whatsapp number of the undersigned and also on the whatsapp number of my Stenographer Tajamul Islam Mir, which causes great inconvenience to the court as the matters get doubly printed out in some cases and some filed matters remain unattended.


**The matters shall be filed either on email id [pdjcourtbla@gmail.com](mailto:pdjcourtbla@gmail.com) OR on whatsapp number of undersigned 9419030550, and not on both**

  
**Mohammad Yousuf Wani**  
**Principal District & Sessions Judge**  
**Baramulla**

**No: 323-25/PD/J/BLA Dated: 20-05-2021.**

**Copy to:**

1. All Presidents of Bar Associations of District Baramulla for information & Compliance.
2. System Officer E-courts for uploading the same on official Website of the District Court.
3. Office copy

  
**Mohammad Yousuf Wani**  
**Principal District & Sessions Judge**  
**Baramulla**